

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A.No.366/2001

Monday this the 23rd day of April, 2001

CORAM

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN
HON'BLE MR. T.N.T. NAYAR, ADMINISTRATIVE MEMBER

S.Soubhagya Kumari W/o B.K.Rajagopal,
aged 40 years, Sr.Telem Office Assistant,
Office of SDE (Sub Divisional Engineer)
Phones, Harippad, residing at
Vypin Thekkethil, Pothapally South,
Kumarapuram PO.690548.

...Applicant

(By Advocate Mr.S.R.Manoj)

v.

1. General Manager, Telecom Department
(BSNL), Alappuzha.
2. Senior Divisional Engineer Telecom
(BSNL) Harippad.
3. Divisional Engineer (BSNL)
Harippad.
4. Chief General Manager,
Telecom BSNL, Kerala Circle,
Trivandrum.
5. Union of India, represented by
Secretary to Government,
Ministry of Communications,
New Delhi.

...Respondents

(By Advocate Mrs.I.Sheela Devi)

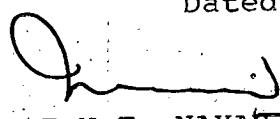
The application having been heard on 23.4.2001, the

O R D E R

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN

After making submission for quite some time,
learned counsel for the applicant seeks permission to
withdraw this application and to seek appropriate relief,
if any adverse order is communicated on the applicant.
Granting such liberty, this application is closed as
withdrawn. No costs.

Dated the 23rd day of April, 2001


T.N.T. NAYAR
ADMINISTRATIVE MEMBER

(s)


A.V. HARIDASAN
VICE CHAIRMAN